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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1258/2002

New Delhi, this the 20th day of May, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Sri Kishan S/o Shri Karan Singh,
R/o : Vill: Nangla Jauhari, PO: Khanda,
Distt.: Agra (U.P.).
Working in the office of:
Asst Divisional Engineer,
Under PWI (Special), Itawah, (U.P.).

...Applicant

(By Advocate : Shri U. Srivastava)

Versus

Union of India, through

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Allahabad,
(U.P.).
3. The Divisional Superintending Engineer(III),
Northern Railway, Allahabad,
(U.P.).
4. The Asst. Divisional Manager,
Northern Railway, Itawah,
(U.P.).

....Respondents

(By Advocate : Shri Rajinder Khatter)

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN :

Learned counsel for applicant states that he withdraws the present application because the applicant has not contacted him.

2. Keeping in view the aforesaid statement, OA is dismissed as withdrawn.

(GOVINDAN S. TAMPI)
MEMBER (A)

(V.S. AGGARWAL)
CHAIRMAN

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